

15455/17

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

**DATED: 11-12-2017.**

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The following Judicial Officers will be out of jurisdiction during the period noted below. Hence, following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. Rajiv Jayaraj, Asst. Sessions Judge, Payyannur.	From 9.30 AM on 11-12-2017 till 5.30 PM on 16-12-2017	Smt. Bindu Sudhakaran, Asst. Sessions Judge, Kannur.
2	Smt. Sreeja J, Munsiff / Nyayadhikari Thalassery.	From 9.30 AM on 12-12-2017 till 5.30 PM on 12-12-2017.	Sri. V. Vinod, Munsiff, Kuthuparamba.

Sd/-

DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Assistant Sessions Judge, Payyannur.
- 2) The Assistant Sessions Judge, Kannur.
- 3) The Addl. Public Prosecutor, Payyannur.
- 4) The Munsiff, Thalassery & Kuthuparamba.
- 5) The Station House officer, Thalassery.
- 6) The Secretary, All Bar Association in this District.
- 7) The Judicial Service Center ( for uploading in District Courts Website)

BY ORDER

  
SHERISTADAR